

में होने वाली क्षतिपूर्ति होने के कारण और संसद की प्राकल्पना समिति की सिफारिशों के अनुसार, महादेवपुर बाट और बरारीबाट के बीच रेल विभाग द्वारा चालित बाट उतराई सेवा बन्द करने इसके बिहार की राज्य सरकार को सौंप देने का विचार है ।

(ख) चूंकि महादेवपुरबाट और बरारी-बाट के बीच, राज्य सरकार द्वारा लाइसेंस पर दी गई प्राइवेट बाट उतराई सेवा पहले ही मौजूद है, इसलिए रेल विभाग द्वारा चालित बाट उतराई सेवा बन्द कर देने से यात्रियों को कोई असुविधा नहीं होगी ।

#### Offshore Oil exploration in Ratnagiri

3932. SHRI BAPUSAHEB PARULEKAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether off-shore exploration in Ratnagiri area on West coast of Maharashtra State has yielded any promising result from the exploratory well;

(b) if so, whether any decision to continue further exploration in that area has been taken; and

(c) the number of wells proposed to be drilled and the prospects thereof ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). The results from the one off-shore exploratory well off Ratnagiri area have been inconclusive. The data from the geological and seismic surveys as also from the drilling of the well are being evaluated on which would depend further exploration in the area.

#### Labourers indulging into pilferages and thefts at Naini and Allahabad

3933. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the details of labourers detected indulging in pilferages/thefts in Goods Sheds at Naini, Allahabad and Parcel Office at Allahabad during the last three years;

(b) whether cases have been registered against such labourers under Railway property Unlawful Possession Act;

(c) whether such labourers found indulging in pilferage/theft cases were/are working under Cooperative Societies functioning at Naini and Allahabad; and

(d) if so, what action has been taken against the Societies for employing criminals ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) No. of labourers detected indulging in pilferages/thefts during the last three years are as under:—

Naini Goods Shed . . . . .	4
Allahabad Goods Shed . . . . .	14
Allahabad Parcel Office . . . . .	6
TOTAL . . . . .	24

(b) Yes.

(c) They were working with the Societies but after they were found indulging in pilferages/thefts, they were removed from service and are no longer in service of the Cooperative Societies.

(d) Does not arise, since the labourers concerned were removed from service by the Societies after they were found indulging in pilferages/thefts.

#### Mathura refinery and its ancillary units.

3934. SHRI SATISH AGARWAL: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) when will the Mathura Oil Refinery complex start production and is it lagging behind the targetted schedule of its implementation, if so, what are the reasons;

(b) whether the Central Government or the State Governments of Rajasthan or Uttar Pradesh made many surveys/proposals to list the ancillary and downstream industrial units on the basis of this refinery, if so, what action is taken or proposed now, if not, is there any proposal for such a survey; and

(c) whether Government have decided that ancillaries to the refinery should be promoted in private sector, if so, what will be the share of Rajasthan which borders Mathura ?